



2025:DHC:3118-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 2605/2024

HANSRAJ BENEERWAL & ANR.Petitioners

Through: Mr. Ashkrit Tiwari, Mr. Sunil
Beniwal and Ms. Richa Singh, Advs.

versus

UNION OF INDIA & ORS.Respondents

Through: Ms. Anju Gupta, Mr.
Kamaldeep and Mr. Bhuvan Goel, Advs. for
UOI

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE AJAY DIGPAUL

ORDER (ORAL)

29.04.2025

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1. Mr. Ashkrit Tiwari, learned Counsel for the petitioners, submits that the petitioners' grievance has been assuaged. He seeks, on instructions, to withdraw the writ petition.

2. The writ petition is dismissed as withdrawn.

C. HARI SHANKAR, J.

AJAY DIGPAUL, J.

APRIL 29, 2025

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[Click here to check corrigendum, if any](#)